

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2923
TO BE ANSWERED ON 16.12.2015**

TICKET RESERVATION ON MPs' RECOMMENDATION

**†2923. SHRI LAXMAN GILUWA:
SHRI CHANDRAKANT KHAIRE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether railway tickets are not confirmed on the recommendations of Members of Parliament and their applications are torn off;**
- (b) if so, the details thereof and the reaction of the Government in this regard;**
- (c) whether any incident of tearing of recommendation letters of Members of Parliament has come to the notice of the Government; and**
- (d) if so, the details thereof alongwith the details of action taken in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (d): In order to meet the urgent travel requirements of High Official Requisition (HOR) holders (which include Central Government Ministers, judges of Supreme Court of India, High Courts of various States, etc.), Members of Parliament and others, a limited number of berths/seats have been earmarked as emergency quota in different trains and in different classes.

..2/-

The quota is released by the staff in accordance with the priority as per Warrant of Precedence and a well-established practice being followed since long. At the time of allotment of berths/seats, emergency quota is first allotted for self travel of HOR holders/Members of Parliament, etc., strictly as per their inter-se seniority in warrant of precedence. Thereafter, other requisitions received from various quarters including that from Members of Parliament are considered and the remaining quota is released taking into account various factors like status of passengers travelling, nature of urgency like travelling on government duty, bereavement in the family, sickness, job interview, etc. This practice is being followed on all the Zonal Railways. No instance regarding tearing-off of letters of Members of Parliament has been reported to the Ministry.
